

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of CSM GZR

23-12-2016

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	43053/16	पतक	177.44	इण्डिया	₹1000	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	43054/16	विमल	"	"	₹1000	
3.	43055/16	अजय	"	विजय नगर	₹1000	
4.	43056/16	सुदेश	"	"	₹1000	
5.	43057/16	अनुराध	"	"	₹1000	
मिस्त्रा/मिस्त्रिस वाप - नील						


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Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	नियत वाद		NIL			The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	निरतारित वाद		NIL			

  
 जयपुर मुख्य न्यायिक मजिस्ट्रेट  
 कोर्ट नं-२, राजियाबाद